

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-62-2020**

Raymond Desa &amp; Ors. ... Petitioners

Versus

Village Panchayat of Cortalim &amp; Anr. ... Respondents

Shri B. Sardesai, Advocate for the Petitioners.

Ms. S. Linhares, Advocate for the Respondent No.1.

**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 24<sup>th</sup> July 2020****P.C. :**

The petitioners' counsel as well as the learned counsel for the respondent no.1 informs the Court that this Writ Petition has become infructuous because of the later developments.

2. Under these circumstances, I close the Writ Petition as having not survived for further consideration.

**DAMA SESHADRI NAIDU, J.**

NH